

[Diary No. 2569 of 2024]
IN
Special Leave Petition(C) No.11832 of 2023

REVIEW PETITION (C) NO. OF 2024
[Diary No. 2575 of 2024]
IN
Special Leave Petition(C) No.11833 of 2023

AND
REVIEW PETITION (C) NO. OF 2024
[Diary No. 2475 of 2024]
IN
Special Leave Petition(C) No.11834 of 2023

O R D E R

REVIEW PETITION (C) NO. OF 2024
[Diary No. 2569 of 2024]
IN
Special Leave Petition(C) No.11832 of 2023

REVIEW PETITION (C) NO. OF 2024
[Diary No. 2575 of 2024]
IN
Special Leave Petition(C) No.11833 of 2023

AND

REVIEW PETITION (C) NO. OF 2024
[Diary No. 2475 of 2024]
IN
Special Leave Petition(C) No.11834 of 2023

List the review petitions in Open Court before appropriate Bench.

Remaining review petitions

Delay condoned.

We have perused the Order dated 06th July 2023 which has been sought to be reviewed.

There is no error apparent on the record. Even otherwise, there is no ground for review.

Review Petitions are dismissed.

.....**J.**
[ABHAY S. OKA]

.....**J.**
[SANJAY KAROL]

New Delhi.
April 30, 2024.

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CIVIL) DIARY NO(S). 2317/2024 IN DIARY NO.
3711/2023

THE STATE OF MADHYA PRADESH & ORS. Petitioner(s)

VERSUS

M/S. SHAPERS CONSTRUCTIONS LTD. Respondent(s)

(IA No. 11347/2024 - CONDONATION OF DELAY IN FILING AND IA No.
11346/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

Diary No(s). 2494/2024 (IV-C)

(IA No. 12404/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
AND IA No. 12403/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2484/2024 (IV-C)

(IA No. 12366/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
AND IA No. 12365/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2470/2024 (IV-C)

(IA No. 12265/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
AND IA No. 12264/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2461/2024 (IV-C)

(IA No. 12187/2024 - CONDONATION OF DELAY IN FILING, IA No.
12582/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No.
12578/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND
IA No. 12186/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2479/2024 (IV-C)

(IA No. 12346/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
AND IA No. 12345/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2489/2024 (IV-C)

(IA No. 12379/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
AND IA No. 12378/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2569/2024 (IV-C)

(IA No. 12591/2024 - CONDONATION OF DELAY IN FILING, IA No.
13390/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No.

12590/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND
IA No. 13392/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2575/2024 (IV-C)
(IA No. 12593/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
AND IA No. 12592/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2475/2024 (IV-C)
(IA No. 12307/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION
AND IA No. 12306/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 30-04-2024 These matters were circulated today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

By Circulation

UPON perusing papers the Court made the following
O R D E R

DIARY NO(S).2569/2024, 2575/2024 AND 2475/2024

List the Review Petitions in Open Court before appropriate
Bench.

DIARY NO(S). 2317/2024, 2494/2024, 2484/2024, 2470/2024, 2461/2024,
2479/2024 AND 2489/2024

Delay condoned.

The Review Petitions are dismissed in terms of the signed
order.

Pending applications stand disposed of accordingly.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)

[THE SIGNED ORDER IS PLACED ON THE FILE]